NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



Application No.2 & 4 Ors./(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

M/s. Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

Application 2 & 4 Ors/73(4)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.3.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

M. K. SHRAWAT Member (Judicial)